

DIVISION BENCH

ITEM NO. 1

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 89/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th
SEPTEMBER, 2022, 2:30 pm**

NAME OF THE COMPANY	GLOBAL NEW ENERGIES & TECHNOLOGIES V/S DIVERSIFICATION AGRICULTURE PRODUCER COMPANY LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

NONE

: *For the operational creditor*

ORDER

None present for the petitioner.

Let the matter be listed on 07.12.2022.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

26th September, 2022

*Bipul Kumar Tiwari
(Stenographer)*